

Dak Register on 01/07/2019

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Dia ry No.	Dat e of Rec eipt	No./Name of Document Received	Source	Particulars of documents	Secti on to whic h sent	Nam e	Ac tio n Tak en	L in k F il e
187 6/20 19	02/0 7/20 19	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR RELEASE THE MATTER	PA			
187 7/20 19	03/0 7/20 19	NIL	DOROTHY JOSEPH, STENO GR. II	CORRECTION IN THE APPEAL UPLOADED	PA			
187 8/20 19	03/0 7/20 19	NIL	MS. SEEMA SADANA, SPS	PERMISSION FOR DELETION/MO DIFICATION OF UPLOADED ORDERS	PA			
187 9/20 19	03/0 7/20 19	NIL	NISHA, MEHRAULI, NEW DELHI	APPLICATION FOR APPOINTMENT ON SUITABLE POST ON COMPASSIONA TE GROUNDS	Admi nistrat ion Sectio n			
188 0/20 19	04/0 7/20 19	NIL	S.K.TIWARI, ASST REGISTRAR	REQUEST FOR DIRECTION IN APPEAL NOS. E/3342- 3344/2005	PA			
188 1/20 19	04/0 7/20 19	01/CESTAT/BANG/VIS	UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF APPLICATION FOR PERSONAL COMPUTER ADVANCE	Admi nistrat ion Sectio n			
188	04/0	NIL	MS. RACHNA	HEADQUARTE	Admi			

2/20 19	7/20 19		GUPTA, M (J)	R LEAVE PERMISSION	nistrat ion Sectio n			
188 3/20 19	04/0 7/20 19	NIL	MS. RACHNA GUPTA, M (J)	APPLICATION FOR CL	Admi nistrat ion Sectio n			
188 4/20 19	04/0 7/20 19	01/CESTAT/BANG/KR	UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF APPLICATION FOR COMPUTER ADVANCE	Admi nistrat ion Sectio n			
188 5/20 19	04/0 7/20 19	8(2)/PF/JK/LDC/CESTA T/ALLD/2016	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	FORWARDING OF GRADUATION CERTIFICATE OBTAINED FROM RESPECTIVE UNIVERSITY ON VERIFICATION OF SH. JAI KISHAN, LDC	Admi nistrat ion Sectio n			
188 6/20 19	04/0 7/20 19	PF/CESTAT/MUM/ADM N/AK	T.VISWAPRAKA SH, DY. REGISTRAR	FORWARDING OF INTIMATION UNDER RULE 18(2) OF CCS CONDUCT RULE, 1964	Admi nistrat ion Sectio n			
188 7/20 19	04/0 7/20 19	NIL	T.VISWAPRAKA SH, DY. REGISTRAR	FORWARDING OF APPROVED NOTE	Admi nistrat ion Sectio n			
188 8/20 19	04/0 7/20 19	A- 28(1)/CESTAT/ACR/200 6-VOL-II	ASSISTANT REGISTRAR, CESTAT, CHENNAI	FORWARDING OF APAR OF NITESH KR. MEENA, MTS	Admi nistrat ion Sectio n			

188 9/20 19	04/0 7/20 19	NIL	T.K.SARKAR, DY. REGISTRAR	REPLY TO OA NO. 350/149/2019	Admi nistrat ion Sectio n			
189 0/20 19	04/0 7/20 19	NIL	R.R.SHETTY, ADVOCATE	OF NO. 456/2018 BEFORE CAT, MUMBAI	Admi nistrat ion Sectio n			
189 1/20 19	04/0 7/20 19	A-20(1)/PERS FILE/AK- LDC/CHE/2016	ASST. REGISTRAR, CESTAT, CHENNAI	FORWARDING OF DOCUMENTAR Y PROOF OF ILLNESS	Admi nistrat ion Sectio n			
189 2/20 19	04/0 7/20 19	NIL	MAHESH KUMAR, SPS	DRAFT DISPOSAL STATEMENT OF M (J) SH. ASHOK JINDAL	Comp uter Cell			
189 3/20 19	04/0 7/20 19	CESTAT/AHD/ADMN/1 0/2012	S.K.TIWARI, ASST REGISTRAR	FORWARDING OF LTC CLAIM IN R/O SH. S.K.TIWARI, AR FOR THE YEAR 2019	Acco unt Sectio n			
189 4/20 19	04/0 7/20 19	CESTAT/NSK/MUMBAI /2018	T.VISWAPRAKA SH, DY. REGISTRAR	STATUS OF THE CASE	DR(J)			
189 5/20 19	04/0 7/20 19	NIL	T.VISWAPRAKA SH, DY. REGISTRAR	TRANFER OF FILE FOR HEARING AT DELHI ON 08 JULY	DR(J)			
189 6/20 19	04/0 7/20 19	NIL	CESTAT, ALLAHABAD	LAYOUT PLAN	Admi nistrat ion Sectio n			
189 7/20 19	04/0 7/20 19	NIL	DEP. REGISTRAR, CESTAT, MUMBAI	CONSTITUTIO N OF BENCH REG.	PA			

189 8/20 19	04/0 7/20 19	NIL	C.B.BAHALKAR, SPS (RETD)	DELETION OF ERRONEOUS ORDER FROM CESTAT WEBSITE	PA			
189 9/20 19	04/0 7/20 19	O-21026/1/2017-COORD	NARENDRA KUMAR, UNDER SECRETARY (COORD)	RECRUITMENT AGAINST SANCTIONED BUT VACANT POSTS IN GOVT. DEPT. UPDATION OF SAMIKSHA PORTAL	Admi nistrat ion Sectio n			
190 0/20 19	05/0 7/20 19	NIL	HYCINTH MASCARENHAS , STENO, CESTAT, MUMBAI	DELETION OF UPLOADED ORDER	PA			
190 1/20 19	05/0 7/20 19	NIL	CESTAT, ALLAHABAD	LAYOUT PLAN	Admi nistrat ion Sectio n			
190 2/20 19	05/0 7/20 19	01/CESTAT/BANG/USV	UMA SHANKAR VERMA, ASST. REGISTRAR	GRANT OF ANNUAL INCREMENT	Admi nistrat ion Sectio n			
190 3/20 19	05/0 7/20 19	NIL	MOHINDER SINGH, DR (J)	REG. OFFICE ORDER NO. F. 23(59)/TRAN GR. A/CESTAT/AD MN 2017	Admi nistrat ion Sectio n			
190 4/20 19	05/0 7/20 19	50050/55/2019-AD.1A	RAGHVENDRA SINGH KUSHWAH, UNDER SECRETARY	RECEPTION TO BE HOSTED BY THE PRESIDENT OF INDIA ON 15 AUGUST, 2019		CT		
190 5/20 19	05/0 7/20 19	CESTAT- AHD/JUD/01/07	ASST. REGISTRAR/TO, CESTAT,AHME	FIGURES REG. TOTAL APPEALS	DR(J)			

			DABAD	RECEIVED/DISPOSED OFF DURING THE MONTH				
190 6/20 19	05/0 7/20 19	NIL	SH. P.V SUBBARAO, M(T)	TOUR PROGRAMME AGAINST TOUR ORDER NO. 44 OF 2019	PA			
190 7/20 19	05/0 7/20 19	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR PRONOUNCEMENT	PA			
190 8/20 19	05/0 7/20 19	NIL	SH. P. DINESHA, M (J)	APPLICATION FOR CL WITH SLP	Administration Section			
190 9/20 19	05/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	APPLICATION FOR EL FROM 13 TO 24 SEP	Administration Section			
191 0/20 19	05/0 7/20 19	NIL	MS. SULEKHA BEEVICS, M (J)	EL FROM 24 TO 26 JULY	Administration Section			
191 1/20 19	05/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	JOINING REPORT	Administration Section			
191 2/20 19	05/0 7/20 19	NIL	SH. P.ANJANI KUMAR, M (T)	REQUEST FOR GRANT OF CL ON 8, 9 JULY	Administration Section			
191 3/20 19	05/0 7/20 19	NIL	MINISTRY OF EXTERNAL AFFAIRS, REGIONAL PASSPORT	SUBMISSION OF PASSPORT APPLICATION BY MS. RACHNA	Administration Section			

			OFFICE	GUPTA				
191 4/20 19	05/0 7/20 19	NIL	MS. SULEKHA BEEVI CS, M (J)	station leave permission ON 7 JULY	Admi nistrat ion Sectio n			
191 5/20 19	05/0 7/20 19	NIL	MS. SULEKHA BEEVI CS, M (J)	station leave permission	Admi nistrat ion Sectio n			
191 6/20 19	05/0 7/20 19	NIL	MOHINDER SINGH, DR (J)	APPLICATION FOR CL ON 2.7.2019	Admi nistrat ion Sectio n			
191 7/20 19	05/0 7/20 19	NIL	MS. RACHNA GUPTA, M (J)	FORWARDING OF REMINDER ABOUT REPRESENTAT ION DTD. 06.8.2018 TO REQUEST FOR CONSIDERING THE UNDERSIGNED TO CONTINUE IN OLD PENSION SCHEME	Admi nistrat ion Sectio n			
191 8/20 19	05/0 7/20 19	NIL	SH. SANJIV SRIVASTAVA, M (T)	APPLICATION FOR CL ON 8 JULY WITH SLP	Admi nistrat ion Sectio n			
191 9/20 19	05/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	PERMISSION TO VISIT ABROAD	Admi nistrat ion Sectio n			
192 0/20 19	05/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	DISPOSAL STATEMENT	Comp uter Cell			

192 1/20 19	05/0 7/20 19	NIL	SH. C.L.MAHAR, M (T)	DISPOSAL STATEMENT	Comp uter Cell			
192 2/20 19	05/0 7/20 19	NIL	SH. BIJAY KUMAR, M (T)	DISPOSAL STATEMENT	Comp uter Cell			
192 3/20 19	05/0 7/20 19	NIL	MS. ANITHA JAYAKUMAR, SPS	PERMISSION FOR DELETION/MO DIFICATION OF UPLOADED ORDERS	PA			
192 4/20 19	08/0 7/20 19	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR PRONOUNCEM ENT	PA			
192 5/20 19	08/0 7/20 19	NIL	OFFICE OF THE DY. COMMISSIONER OF POLICE SPECIAL BRANCH, THANE	police clearance certificate	Admi nistrat ion Sectio n			
192 6/20 19	08/0 7/20 19	3(6)/MISC. JUDL/CESTAT/CHD/20 17-19	ASST. REGISTRAR, CESTAT, CHANDIGARH	CONSTITUTIO N OF LARGER BENCH IN ST/60547/2016- DB	PA			
192 7/20 19	08/0 7/20 19	17(1)/MS/CESTAT/ALD/ 2015-16	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	BENCH WISE DISPOSAL OF CASES DURING JUNE	Comp uter Cell			
192 8/20 19	08/0 7/20 19	7(STAT)CESTAT/CAL/0 6	DEP. REGISTRAR, CESTAT, KOLKATA	monthly disposal statement of appeals	DR(J)			
192 9/20 19	08/0 7/20 19	NIL	ASST. REGISTRAR/SPS ,CESTAT,CHAN DIGARH	MONTHLY REPORT OF JUNE 2019	DR(J)			
193 0/20 19	08/0 7/20 19	36(1)/MISC JUDICIAL/CESTAT/AL D 2015-16	ROHIT KR. SHUKLA, AR, CESTAT,	PENDING OF SINGLE MEMBER	DR(J)			

			ALLAHABAD	BENCH CASES				
193 1/20 19	08/0 7/20 19	17(1)/MS/CESTAT/ALD/ 2018-19	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	monthly disposal statement of appeals	DR(J)			
193 2/20 19	08/0 7/20 19	32/CESTAT/KOL/BIOM TRIC/2018	T.K.SARKAR, DY. REGISTRAR	BIO METRIC ATTENDANCE REPORT	Admi nistrat ion Sectio n			
193 3/20 19	08/0 7/20 19	34/PERSN/CEGAT/CAL/ 2000	T.K.SARKAR, DY. REGISTRAR	FORWARDING OF EL APPLICATION OF SH. S.K. VERMA, ASST. REGISTRAR	Admi nistrat ion Sectio n			
193 4/20 19	09/0 7/20 19	NIL	UNDER SECRETARY, AD.1C	ALLOCATION OF FUND FOR ELECTRIC WORK IN ALLAHABAD	Admi nistrat ion Sectio n			
193 5/20 19	09/0 7/20 19	NIL	UNDER SECRETARY, AD.1C	BUDGET PROVISION FOR PAYMENT TO PROGRAMMER S	Admi nistrat ion Sectio n	CO MPU TER		
193 6/20 19	09/0 7/20 19	PF/CESTAT/MUM/ADM N/RKM DTD 19.6.19	DR, MUMBAI	INTIMATION OF ADMISSION IN MA (HINDI) FROM IGNOU BY RITESH KUMAR MISHRA, UDC	Admi nistrat ion Sectio n			
193 7/20 19	09/0 7/20 19	A-20(6)/PERS.FILE/NV- MTS/CHE/2018 DTD 1.7.19	AR, CHENNAI	REQUEST FOR NOC BY NIMISHA VIJAYAN	Admi nistrat ion Sectio n			
193 8/20 19	09/0 7/20 19	A-2491)/LEAVE/MKS- AR/CHE/2019 DTD 1.7.19	AR, CHENNAI	LEAVE APPLCIATION AND JOINING	Admi nistrat ion			

				OF SH MANAS KR. SINHA, AR	Section			
193 9/20 19	10/0 7/20 19	NIL	UNDER SECRETARY, AD.1C	RAJYA SABHA QUESTION NO. 193	Administ ration Section			
194 0/20 19	10/0 7/20 19	NIL	SSC, DELHI	COLLECTION OF VACANCIES FOR JUNIOR HINDI TRANSLATORS ETC	Administ ration Section			
194 1/20 19	10/0 7/20 19	CESTAT/NSK/MUM/201 8 DTD 26.6.2019	DR, MUMBAI	STATUS OF OA. NO. 456 OF 2018 NALINI SIVAKUMAR	Administ ration Section			
194 2/20 19	10/0 7/20 19	32/CESTAT/KOL/BIO- MET/2018 DTD 3.7.19	DR, KOLKATA	BIOMETRIC ATTENDANCE OF DR	Administ ration Section			
194 3/20 19	10/0 7/20 19	NIL	SPS TO SH. P.V. SUBBA RAO, M(T)	DISPOSAL STATEMENT JUNE 19	Comp uter Cell			
194 4/20 19	10/0 7/20 19	NIL	MS. SHRADDHA MISHRA, STENO	E.L. FOR 9.7 AND 10.7.19	Administ ration Section			
194 5/20 19	10/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M(T), ALLAHABAD	STATION LEAVE PERMISSION 26.7.19	Administ ration Section			
194 6/20 19	10/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M(T), ALLAHABAD	E.L. 22.8.199 TO 28.8.19	Administ ration Section			
194	10/0	NIL	SH RAMESH	C.L. 2.7.19	Admi			

7/20 19	7/20 19		NAIR, M(J), AHMD		nistrat ion Sectio n			
194 8/20 19	10/0 7/20 19	NIL	SH. P.K. CHOUDHARY, M(J), KOLKATA	HPL FROM 16.8 TO 9.9.19	Admi nistrat ion Sectio n			
194 9/20 19	10/0 7/20 19	NIL	MUMBAI	DISPOSAL STATE OF C.J. MATHEW, M(T)	Comp uter Cell			
195 0/20 19	10/0 7/20 19	NIL	MS. ARCHANA WADHWA, M(J), ALLAHABAD	DISPOSAL STAT. JUNE 19	Comp uter Cell			
195 1/20 19	10/0 7/20 19	NIL	SH. P.K. CHOUDHARY, M(J), KOLKATA	DISPOSAL STAT. JUNE 19	Comp uter Cell			
195 2/20 19	10/0 7/20 19	NIL	SH. RAJU, M(T), AHMD.	DISPOSAL STAT. JUNE 19	Comp uter Cell			
195 3/20 19	10/0 7/20 19	NIL	SH. ANIL CHOUDHARY, M(J), DELHI	DISPOSAL STAT. JUNE 19	Comp uter Cell			
195 4/20 19	10/0 7/20 19	NIL	AR, ALLAHABAD	SUBMISSION OF PROOF OF SALARY PAYMENT	Admi nistrat ion Sectio n	CT		
195 5/20 19	10/0 7/20 19	NIL	MS. HYCINTH MASCARNHAS, STENO , MUMBAI	PERMISSION FOR CORRECTION IN UPLOADING	PA			
195 6/20 19	10/0 7/20 19	NIL	SH. P.V. SUBBA RAO, M(T), HYDERABD	REVISION OF TOUR ORDER	PA			
195 7/20 19	10/0 7/20 19	NIL	C.B. BAHALKAR, SPS, MUMBAI(RETD)	CORRECTION IN UPLOADED ORDERS	PA			
195 8/20	10/0 7/20	NIL	SH. RAJU, M(T), AHMD.	REGARDING T.A. BILL	PA	A.O		

19	19			29.11.18				
195	10/0 9/20 19	7/20 19	NIL	AR, CHENNAI	MONTHLY STATEMENT JUNE 2019	DR(J)		
196	10/0 0/20 19	7/20 19	NIL	AR, BANGALORE	MONTHLY STATEMENT JUNE 2019	DR(J)		
196	10/0 1/20 19	7/20 19	NIL	DR, MUMBAI	MONTHLY STATEMENT JUNE 19	DR(J)		
196	10/0 2/20 19	7/20 19	NIL	LAMPCAP INDIA P. LTD	PRESENT STATUS OF A.NO. 51052/2017-SM	DR(J)		
196	10/0 3/20 19	7/20 19	NIL	AR, HYDERABAD	MONTHLY STATEMENT JUNE 2019	DR(J)		
196	10/0 4/20 19	7/20 19	NIL	ASSTT. COMMISSIONER , CUSTOMS, NEW DELHI	PRESENT STATUS OF CASES	DR(J)		
196	10/0 5/20 19	7/20 19	NIL	CESTAT, BANGALORE	DISPOSAL STAT OF SH. S.S. GARG, M(J), FOR JUNE 19	Comp uter Cell		
196	10/0 6/20 19	7/20 19	NIL	SH. P. DINESHA, M(J), CESTAT, CHENNAI	DISPOSAL STAT. JUNE 19	Comp uter Cell		
196	10/0 7/20 19	7/20 19	NIL	MS. SULEKHA BEEVI C.S., M(J), CHENNAI	DISPOSAL STAT. JUNE 19	Comp uter Cell		
196	10/0 8/20 19	7/20 19	NIL	SH. RAMESH NAIR, M(J), AHMEDABAD	DISPOSAL STAT. JUNE 19	Comp uter Cell		
196	10/0 9/20 19	7/20 19	NIL	DR. S.K. PATI, M(J), MUMBAI	DISPOSAL STAT. JUNE 19	Comp uter Cell		
197	10/0 0/20 19	7/20 19	NIL	SH. SANJIV SRIVASTAVA,M (T), MUMBAI	DISPOSAL STAT. JUNE 19	Comp uter Cell		
197	10/0	NIL		DR. D.M. MISRA,	DISPOSAL	Comp		

1/20 19	7/20 19		M(J), MUMBAI	STAT. JUNE 19	uter Cell			
197 2/20 19	10/0 7/20 19	NIL	SH. S.K. MOHANTY, M(J), MUMBAI	DISPOSAL STAT. JUNE 19	Comp uter Cell			
197 3/20 19	10/0 7/20 19	NIL	SH. AJAY SHARMA, M(J), MUMBAI	DISPOSAL STAT. JUNE 19	Comp uter Cell			
197 4/20 19	10/0 7/20 19	NIL	MS. RACHNA GUPTA, M(J), DELHI	C.L. FOR 5.7.19	Admi nistrat ion Sectio n			
197 5/20 19	10/0 7/20 19	NIL	MS. SULEKHA BEEVI C.S., M(J), CHENNAI	E.L. 24.7 TO 26.7.19 AND STATION LEAVE 12.7.2019	Admi nistrat ion Sectio n			
197 6/20 19	10/0 7/20 19	NIL	SH. SANJIV SRIVASTAVA, M (T), MUMBAI	C.L. FOR 8.7.2019	Admi nistrat ion Sectio n			
197 7/20 19	10/0 7/20 19	NIL	SH. P. ANJANI KUMAR, M(T), MUMBAI	C.L. ON 8.7 AND 9.7.19	Admi nistrat ion Sectio n			
197 8/20 19	10/0 7/20 19	NIL	SH. P.K. CHOUDHARY, M(J), KOLKATA	C.L. 8.7.19	Admi nistrat ion Sectio n			
197 9/20 19	10/0 7/20 19	NIL	DR, MUMBAI	IMMOVABLE PROPERTY STAT OF DR. S.K. PATI, M(J), MUMBAI	Admi nistrat ion Sectio n			
198 0/20 19	10/0 7/20 19	NIL	AR, HYDERABAD	EXTENSION OF CONTRACT PERIOD OF SH. V. RAM GOPAL,	Admi nistrat ion Sectio n			

				STENO, HYD				
198 1/20 19	10/0 7/20 19	NIL	MS. SHENAJ BANO, STENO, MUMBAI	CORRECTION IN UPLOADED ORDERS	PA			
198 2/20 19	10/0 7/20 19	NIL	SH. HEMANT KUMAR, STENO, MUMBAI	CORRECTION IN UPLOADED ORDERS	PA			
198 3/20 19	11/0 7/20 19	NIL	DR, KOLKATA	WORK AND CONDUCT REPORT OF AR	PA			
198 4/20 19	11/0 7/20 19	NIL	M. MRINAL, UNDER SECRETARY TO THE GOVT. OF INDIA	JUNIOR HINDI TRANSLATORS , JR. TRANSLATORS , SR. HINDI TRANSLATOR EXAM 2019 COLLECTION OF VACANCIES ONLINE	Admi nistrat ion Sectio n			
198 5/20 19	11/0 7/20 19	01/CESTAT/BANG/USV	UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF LETTER IN R/O SH. M. VEERIYAN, M (T) RETD.	Admi nistrat ion Sectio n			
198 6/20 19	11/0 7/20 19	01/CESTAT/BANG/USV	UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF LEAVE APPLICATION & JOINING REPORT	Admi nistrat ion Sectio n			
198 7/20 19	11/0 7/20 19	NIL	JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	APPEAL NO. E/55417/2013- EX(SM) IN ORIGINAL 290- CE-APPL-KNP- 2012 DT. 25.10.2012 OF AKZO NOBEL INDIA LTD.	DR(J)			
198 8/20	11/0 7/20	NIL	READERS DIGEST	REG. PAYMENT	DR(J)			

19	19		MAGAZINE	RECEIVED				
198 9/20 19	11/0 7/20 19	NIL	SH. BIJAY KUMAR, M (T)	PERMISSION FOR PRONOUNCEMENT c/53392 to 53394 of 2018	PA			
199 0/20 19	11/0 7/20 19	NIL	MS. ARCHANA, STENO II	CORRECTION IN THE APPEALS UPLOADED	PA			
199 1/20 19	12/0 7/20 19	A.50050/79/2019- AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	REPRESENTATION AGAINST ADVERSE REMARKS IN APAR OF SH. S.K.VERMA, ASST. REGISTRAR, CESTAT FOR THE YEAR 2017-18	PA			
199 2/20 19	12/0 7/20 19	NIL	SH. C.J. MATHEW,M(T), MUMBAI	PERMISSION OF PRONOUNCEMENT OF ORDERS	PA			
199 3/20 19	12/0 7/20 19	NIL	DR. D.M.MISRA, M(J)	GRANT OF ONE DAY CL ON 12 JULY 2019	Admi nistrat ion Sectio n			
199 4/20 19	12/0 7/20 19	NIL	SHRADDHA MISHRA, STENO GR. III	JOINING REPORT	Admi nistrat ion Sectio n			
199 5/20 19	12/0 7/20 19	PF/CESTAT/MUM/ADM N	T.VISWAPRAKA SH, DY. REGISTRAR	FORWARDING OF INTIMATION UNDER RULE 18(2) OF CCS CONDUCT RULE, 1964	Admi nistrat ion Sectio n			

199 6/20 19	12/0 7/20 19	E.30011/3/2019-HINDI-4-DOR	JAGMOHAN SINGH NEGI, JOINT DIRECTOR	HINDI QUARTERLY REPORT	DR(J)			
199 7/20 19	12/0 7/20 19	NIL	MS. RACHNA GUPTA, M (J)	DISPOSAL STATEMENT	Computer Cell			
199 8/20 19	12/0 7/20 19	CESTAT/ADMN/TRANSPORT/2004	T.VISWAPRAKASH, DY. REGISTRAR	CONDEMNATION REPORT OF CAR NO. MH-01-BA-681		CT		
199 9/20 19	12/0 7/20 19	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	PROTOCOL TO BE PROVIDED TO SH. JUSTICE DILIP GUPTA, PRESIDENT CESTAT, NEW DELHI	PA			
200 10/20 19	15/0 7/20 19	NIL	T.V.UNIKRISHNAN, SPS TO M (T)	REQUEST TO DELETE DAILY ORDER FROM THE WEBSITE	PA			
200 11/20 19	15/0 7/20 19	NIL	SH. S. K MOHANTY, M(J)	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA			
200 12/20 19	15/0 7/20 19	NIL	SH. RAMESH NAIR, M (J)	CHANGE OF LAPTOP	Computer Cell			
200 1/20 19	15/0 7/20 19	NIL	SH. P. DINESHA, M (J)	REQUEST FOR LEAVE & PERMISSION TO LEAVE STATION	Administration Section			
200 4/20 19	15/0 7/20 19	ST/59716/2013	VIVEK PANDEY, ADDITIONAL COMMISSIONER (AR)	SUBMISSION OF REVENUES 3 WRITTEN SUBMISSION IN APL NO. ST/59716/2013	DR(J)			
200	15/0	NIL	R.ESS IRON &	REMINDER/CO	DR(J)			

5/20 19	7/20 19		STEELS PVT. LTD	NTINUATION OF OUR PENDING APPEALS				
200 6/20 19	16/0 7/20 19	NIL	MS. RANJU MADHRA, SPS	REQUEST REGT. PERMISSION OF DOING CORRECTION	PA			
200 7/20 19	16/0 7/20 19	NIL	MS. RACHNA GUPTA, M (J)	FORWARDING OF REMINDER ABOUT REPRESENTAT ION DTD. 06.8.2018 TO REQUEST FOR CONSIDERING THE UNDERSIGNED TO CONTINUE IN OLD PENSION SCHEME	Admi nistrat ion Sectio n			
200 8/20 19	16/0 7/20 19	NIL	T.VISWAPRAKA SH, DY. REGISTRAR	HIRING OF VEHICLES	Admi nistrat ion Sectio n			
200 9/20 19	16/0 7/20 19	NIL	MS. TEJOSHRI, STENO GR. II	REQUEST REG. PERMISSION OF DOING THE CORRECTION IN JUDICIAL ORDER				
201 0/20 19	16/0 7/20 19	NIL	SH. NIHAL SINGH, STENO. GR. II	CORRECTION IN THE DAILY ORDERS UPLOADED ON CESTAT WEBSITE	PA			
201 1/20 19	16/0 7/20 19	NIL	SH. ANIL CHOUDHARY, M(J), DELHI	PERMISSION OF PRONOUNCEM ENT OF	PA			

				ORDERS				
201 2/20 19	16/0 7/20 19	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	REQUEST FOR ARRANGEMEN T OF ACCOMMODA TION IN GUEST HOUSE AT ALLAHABAD FOR REGISTRAR, CESTAT	PA			
201 3/20 19	16/0 7/20 19	34/CESTAT/CAL/2000	DY. REGISTRAR, CESTAT, KOLKATA	WORK AND CONDUCT REPORT OF SH. S.K. VERMA, ASST. REGISTRAR	PA			
201 4/20 19	16/0 7/20 19	NIL	SPS TO HON. MEMBER (T)	DISPOSAL STATEMENT OF SH. C.J.MATHEW, M (T)	Comp uter Cell			
201 5/20 19	16/0 7/20 19	20(2)/PERS. FILE/GD- LDC/CESTAT/CHE/2019	ASST. REGISTRAR, HOO	OFFICE ORDER REG. PAY FIXATION OF SH. GAGAN DEEP, LDC	Acco unt Sectio n			
201 6/20 19	16/0 7/20 19	NIL	HARISH KR. TRIPATHI, ADVOCATE	ADJOURNMEN T IN APPEAL NO. ST/52412/2018	DR(J)			
201 7/20 19	16/0 7/20 19	19582/2019/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL DY. NO. 19582 OF 2019	DR(J)			
201 8/20 19	16/0 7/20 19	NIL	DEP. REGISTRAR, HIGH COURT, LUCKNOW	FAFO NO. 539 OF 2010	DR(J)			
201 9/20 19	16/0 7/20 19	NIL	SH. P.K CHOUDHARY , M(J)	REQUEST FOR ONE DAY CL ON 08.7.2019-	Admi nistrat ion			

				REG.	Section			
2020/2019	16/07/2019	NIL	SH. ANIL G. SHAKKARWAR, M (T)	application for el FROM 22 TO 28 AUGUST	Administration Section			
2021/2019	16/07/2019	NIL	ASST. REGISTRAR (B & S) FOR REGISTRAR GEN.	SERVICE BOOK IN R/O MS. RACHNA GUPTA, M (J)	Administration Section			
2022/2019	16/07/2019	NIL	SH. ANIL G. SHAKKARWAR, M (T)	APPLICATION TO STATION LEAVE	Administration Section			
2023/2019	16/07/2019	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	INTERNAL MODULAR PARTITION IN CESTAT AT KENDRIYA SADAN	Administration Section			
2024/2019	16/07/2019	A-50050/85/2019-CA CELL	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	RECRUITMENT AGAINST SANCTIONED BUT VACANT POSTS IN GOVT. DEPT. UPDATION OF SAMIKSHA PORTAL	Administration Section			
2025/2019	16/07/2019	A-50050/67/2019-AD.1C (CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	COMPLIANCE OF ORDER OF THE HON. SUPREME COURT IN THE MATTER OF SH. ANUJ GOYAL VS. UOI & ORS.	Administration Section			
2026/2019	17/07/2019	CESTAT/MUM/STB/ST/86951/2015	T.VISWAPRAKASH, DY. REGISTRAR	CONSTITUTION OF LARGER BENCH IN	PA			

				ST/86951/2015				
202 7/20 19	17/0 7/20 19	CESTAT/MUM/STB/ST/ 88483/2014	T.VISWAPRAKA SH, DY. REGISTRAR	CONSTITUTIO N OF LARGER BENCH IN ST/88483/2014	PA			
202 8/20 19	17/0 7/20 19	NIL	SHENAJ BANO, STENO II	UPLOADING OF COMPLETE PDF FILE OF FINAL ORDER NO. A/85970/2019 IN APPEAL NO. C/982/2010	PA			
202 9/20 19	17/0 7/20 19	26113/2017/SEC-XIV	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 5298 OF 2019	DR(J)			
203 0/20 19	17/0 7/20 19	NIL	ALL INDIA REPORTER	FORWARDING OF ALL INDIA REPORTER BOOK	DR(J)			
203 1/20 19	17/0 7/20 19	NIL	SH. S. SRIVASTAVA, M (T)	PRIOR INTIMATION FOR SUBMISSION OF PASSPORT APPLICATION	Admi nistrat ion Sectio n			
203 2/20 19	17/0 7/20 19	A.50050/3/2014-AD.1C	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	RENEWAL OF LEASE AGREEMENT FOR CESTAT, HYDERABAD	Admi nistrat ion Sectio n			
203 3/20 19	17/0 7/20 19	NIL	SH. ASHOK JINDAL, M (J)	APPLICATION FOR MEDICAL LEAVE	Admi nistrat ion Sectio n			
203 4/20 19	17/0 7/20 19	NIL	SH. ASHOK JINDAL, M (J)	JOINING AND MEDICAL LEAVE APPLICATION	Admi nistrat ion Sectio n			

203 5/20 19	17/0 7/20 19	A-20(1)/PERS FILE/AK- LDC/CHE/2016	MANAS KR. SINHA, ASST REGISTRAR	RELIEVING ORDER OF SH. ASHOK KR. LDC	Admi nistrat ion Sectio n			
203 6/20 19	17/0 7/20 19	16(1)/ACCO & GH/CESTAT/ALD/2015\	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	ISSUE F LETTER OF AUTHORISATI ON TO PAO, CPWD, NEW DELHI	Admi nistrat ion Sectio n			
203 7/20 19	18/0 7/20 19	NIL	HARSHITA PANDEY	JOINING REPORT AS ASST. REGISTRAR	Admi nistrat ion Sectio n			
203 8/20 19	18/0 7/20 19	ST/51175/2016	VIVEK PANDEY, ADDITIONAL COMMISSIONER (AR)	APPEAL NO. ST/51175/2016 IN THE MATTER OF M/S QUICK HEAL TECHNOLOGIE S LTD.	DR(J)			
203 9/20 19	18/0 7/20 19	CESTAT/MUM/ADMN/ BIO METRIC	T.VISWAPRAKA SH, DY. REGISTRAR	AMC RENEWAL PROPOSAL FOR THE PERIOD OF 28.8.19	Admi nistrat ion Sectio n			
204 0/20 19	18/0 7/20 19	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR PRONOUNCEM ENT IN ST/51167 OF 2014	PA			
204 1/20 19	18/0 7/20 19	NIL	BHANU MEHTA, STENO GR. II	CHANGE OF air tickets of MS. ARCHANA WADHWA		CT		
204 2/20 19	19/0 7/20 19	H011014/8/2019	NARENDRA KUMAR, UNDER SECRETARY (COORD)	ASSURANCE TO RAJYA SABHA UNSTARRED	Admi nistrat ion Sectio			

				QUESTION NO. 413 for 20.7.2018	n			
204 3/20 19	19/0 7/20 19	A-5050/7/2019-VIG	SUNIL KR. MEENA, UNDER SECRETARY (VIG())	SCRUTINY OF AUDIT REPORT FOR THE YEAR 2018-19 BY CHIEF VIGILANCE OFFICERS REG. FROM CVC REG.	Admi nistrat ion Sectio n			
204 4/20 19	19/0 7/20 19	A-50050/5/2018-VIG	SUNIL KR. MEENA, UNDER SECRETARY (VIG())	SCRUTINY OF AUDIT REPORT FOR THE YEAR 2016-17 AND 2017-18 BY CHIEF VIGILANCE OFFICERS REG. FROM CVC REG.	Admi nistrat ion Sectio n			
204 5/20 19	19/0 7/20 19	NIL	SH. P. V. SUBBA RAO, M (T)	NOMINATION OF DIVISION BENCH FOR RECORDING THE MAJORITY ORDER IN APPEAL NO. ST/22340/2015, ST/30200/2016 AND ST/30350/2018	PA			
204 6/20 19	19/0 7/20 19	CESTAT/NSK/MUMBAI /2018	T.VISWAPRAKA SH, DY. REGISTRAR	STATUS OF THE CASE IN OA NO. 456 OF 2018	Admi nistrat ion Sectio n			
204 7/20 19	19/0 7/20 19	38/CESTAT/HYD/APAR /16	V.P.PANDEY, AR, CESTAT, HYDERABAD	FORWARDING OF APAR OF SH. Y. VEDAPRAKAS H AND SMT. VANAM	Admi nistrat ion Sectio n			

				JAYASREE				
204	19/0 8/20 19	7/20 19	NIL	SH. ANIL CHOUDHARY, M (J)	PRIOR PERMISSION FOR PRIVATE VISITS ABROAD	Admi nistrat ion Sectio n		
204	19/0 9/20 19	7/20 19	NIL	MS. REKHA SHEKHAWAT, PA TO HON. PRESIDENT	DISPOSAL STATEMENT OF HONORABLE PRESIDENT FOR OCTOBER 2018	Comp uter Cell		
205	19/0 0/20 19	7/20 19	NIL	MS. REKHA SHEKHAWAT, PA TO HON. PRESIDENT	DISPOSAL STATEMENT OF HONORABLE PRESIDENT FOR NOVEMBER 2018	Comp uter Cell		
205	19/0 1/20 19	7/20 19	NIL	MS. REKHA SHEKHAWAT, PA TO HON. PRESIDENT	DISPOSAL STATEMENT FOR DECEMBER 2019 OF HON. PRESIDENT	Comp uter Cell		
205	19/0 2/20 19	7/20 19	NIL	MS. REKHA SHEKHAWAT, PA TO HON. PRESIDENT	DISPOSAL STATEMENT OF JANUARY TO JUNE 2019 FOR HON. PRESIDENT	Comp uter Cell		
205	19/0 3/20 19	7/20 19	A.19011/9/2019-AD.1C (CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	FORWARDING APPLICATION FOR THE POST OF M (T) IN NCLAT SUBMITTED BY SH. BIJAY KR. M (T), CESTAT	Admi nistrat ion Sectio n		
205	19/0 4/20	7/20	NIL	MS. ARCHANA WADHWA, M (J)	INTIMATION REG. SALE OF	Admi nistrat		

19	19			ANCESTRAL PROPERTY OF PARENT HOUSE AT CHANDIGARH	ion Section			
205 5/20 19	19/0 7/20 19	NIL	T.V.UNIKRISHN AN, SPS TO M (T)	PERMISSION FOR DELETION/MODIFICATION OF UPLOADED ORDERS	PA			
205 6/20 19	19/0 7/20 19	H-11017/11/2019-						
205 7/20 19	19/0 7/20 19	H-11017/11/2019-CA CELL	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	RAJYA SABHA UNSTARRED QUESTION NO. 1231	Administration Section			
205 8/20 19	19/0 7/20 19	07/CCU/WITHDRAWAL OF DEPARTMENTAL APPEALS/2018	KAMAL JEET SINGH, AAD, EXCISE BENCH	REDUCTION OF GOVT. LITIGATION RAISING OF MONETARY LIMITS FOR FILING APPEALS BY THE DEPT. BEFORE CESTAT/HIGH COURT AND SUPREME COURT	DR(J)			
205 9/20 19	19/0 7/20 19	NIL	T.VISWAPRAKASH, DY. REGISTRAR	REG. HIRING OF VEHICLES FOR THE USE OF MEMBER AT TEH RATE OF RS. 50000/-	Administration Section			
206 0/20 19	19/0 7/20 19	CESTAT/AHD/PER/70/2018	S.K.TIWARI, ASST REGISTRAR	INTIMATION FOR APPLYIGN TO THE POST OF ASST. PROFESSOR OF	Administration Section			

				SH. S.K. TIWARI				
206 1/20 19	19/0 7/20 19	NIL	SH. S.K.VERMA, ASST, REGISTRAR	NON PAYMENT OF COST IMPOSED BY HON. DELHI HIGH COURT IN WP NO. 1000/2015	Admi nistrat ion Sectio n			
206 2/20 19	19/0 7/20 19	NIL	T.K.SARKAR, DY. REGISTRAR	MA/523 OF 2019 FILED ON 16.7.2019	Admi nistrat ion Sectio n			
206 3/20 19	19/0 7/20 19	NIL	M/S TRIANGLE EDUCATION SERVICE CENTRE	REMOVAL OF DEFECTS	DR(J)			
206 4/20 19	19/0 7/20 19	NIL	RAKESH CHITKARA, ADVOCATE	REQUEST FOR LAST & FINAL OPPORTUNITY FOR REMOVAL OF DEFECTS	DR(J)			
206 5/20 19	19/0 7/20 19	NIL	J.P.ASSOCIATES , GWALIOR	DIARY NUMBER 51430-2019	DR(J)			
206 6/20 19	19/0 7/20 19	NIL	J. P. ASSOCIATES, GWALIOR	DIARY NUMBER 51431-2019	DR(J)			
206 7/20 19	19/0 7/20 19	NIL	NIHAL SINGH, STENO GR. II	CORRECTION IN DAILY ORDERS UPLOADED ON CESTAT WEBSITE	PA			
206 8/20 19	19/0 7/20 19	34/PERSN/CEGAT/KOL/ 2000	T.K.SARKAR, DY. REGISTRAR	ACKNOWLEDG EMENT OF SH. S.K. VERMA	PA			
206 9/20 19	19/0 7/20 19	NIL	MINISTRY OF FINANCE	RAJYA SABHA QUESTION NO. 349 FOR ANSWER ON 25.7.2019	Admi nistrat ion Sectio n			

207 0/20 19	19/0 7/20 19	NIL	SH. C.L.MAHAR, M (T)	APPLICATION FOR CL ON 22 JULY 2019	Admi nistrat ion Sectio n			
207 1/20 19	22/0 7/20 19	NIL	MR. HANU BHASKAR	OA NO. 149/19	Admi nistrat ion Sectio n			
207 2/20 19	23/0 7/20 19	NIL	SH. C.J.MATHEW, M (T)	PERMISSION FOR PRONOUNCEM ENT OF C/13/2011 AND C/833/2012	PA			
207 3/20 19	23/0 7/20 19	NIL	SH. S. K MOHANTY, M(J)	PERMISSION FOR PRONOUNCEM ENT OF E/1085 TO 1087/2008 AND OTHERS	PA			
207 4/20 19	23/0 7/20 19	NIL	SH. P. ANJANI KUMAR, M (T)	DISPOSAL STATEMENT OF JUNE	Comp uter Cell			
207 5/20 19	23/0 7/20 19	NIL	MAHESH KUMAR, SPS	DISPOSAL STATEMENT OF SH. ASHOK JINDAL, M (J)	Comp uter Cell			
207 6/20 19	23/0 7/20 19	NIL	SH. P.K CHOUHARY , M(J)	EL FOR 19.7.2019	Admi nistrat ion Sectio n			
207 7/20 19	23/0 7/20 19	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	ISSUE OF LETTER OF AUTHORISATI ON TO PAO CPWD, NEW DELHI	Admi nistrat ion Sectio n			
207 8/20 19	23/0 7/20 19	16(1)/ACCO & GH/CESTAT/ALD/2015	ROHIT KR. SHUKLA, AR, CESTAT,	INTERNAL MODULAR PARTITION IN	Admi nistrat ion			

			ALLAHABAD	CESTAT AT KENDRIYA SADAN	Section			
207 9/20 19	23/0 7/20 19	CESTAT/MUM/ADMN/ OUTSOURCING/2017	T.VISWAPRAKA SH, DY. REGISTRAR	FORWARDING OF OUTSTANDING PAYMENT REG.	Admin stration Section			
208 0/20 19	23/0 7/20 19	CESTAT/NSK/MUMBAI /2018	T.VISWAPRAKA SH, DY. REGISTRAR	STATUS OF THE CASE IN OA NO. 456 OF 2018	Admin stration Section			
208 1/20 19	23/0 7/20 19	NIL	SH. S. SRIVASTAVA, M (T)	PRIOR INTIMATION FOR SUBMISSION OF PASSPORT APPLICATION	Admin stration Section			
208 2/20 19	23/0 7/20 19	NIL	SH. P. DINESHA, M (J)	REQUEST FOR LEAVE & PERMISSION TO LEAVE STATION	Admin stration Section			
208 3/20 19	23/0 7/20 19	NIL	DR. D.M.MISHRA, M(J)	GRANT OF ONE DAYS CL ON 12 JULY 2019	Admin stration Section			
208 4/20 19	23/0 7/20 19	NIL\	SH. ASHOK JINDAL, M (J)	JOINING AND MEDICAL LEAVE APPLICATION	Admin stration Section			
208 5/20 19	23/0 7/20 19	NIL	DEVANAND, SCD	COMMUTED LEAVE FROM 05.7.19 TO 3.8.2019	Admin stration Section			
208 6/20 19	23/0 7/20 19	NIL	MS. RACHNA GUPTA, M (J)	5 DAYS EL FROM 15 YO 18 JULY 2019	Admin stration Section			

					n			
208 7/20 19	23/0 7/20 19	NIL	SH. ANIL CHOUDHARY, M (J)	EL FROM 19 AUGUST TO 6 SEPTEMBER	Admi nistrat ion Sectio n			
208 8/20 19	23/0 7/20 19	01/CESTAT/BANG/OE	UMA SHANKAR VERMA, ASST. REGISTRAR	INTIMATION FOR FORWARDING OF OE ADVANCES ADJUSTMENT BILL	Admi nistrat ion Sectio n			
208 9/20 19	23/0 7/20 19	NIL	SH. P.K CHOUDHARY , M(J)	EL FOR 1 DAY 19.7.2019	Admi nistrat ion Sectio n			
209 0/20 19	23/0 7/20 19	NIL	ENCORE PJOECTS PVT. LTD.	REQUEST FOR REFUND OF RS. 5,30,776/-	DR(J)			
209 1/20 19	23/0 7/20 19	NIL	SH. BIJAY KUMAR, M (T)	NOTE FOR RELEASE ORDER OF E/50468 AND OTHERS	PA			
209 2/20 19	23/0 7/20 19	ST/51282/2015	VIVEK PANDEY, ADDITIONAL COMMISSIONER (AR)	NON UPLOADING OF FINAL ORDER ON WEBSITE IN ST.51282/2015	DR(J)			
209 3/20 19	23/0 7/20 19	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR RELISTING IN ST/52342 OF 2015 AND OTHERS	PA			
209 4/20 19	24/0 7/20 19	NIL	INDIAN FARMERS FERTILISER CO OPERATIVE	REQUEST TO TRANSFER THE APPEAL NO. E/11356 OF 2016	PA			

209 5/20 19	24/0 7/20 19	32(27)/MISC/DR(J)/JUD L-2016	MOHINDER SINGH, DR (J)	REG. INSTRUCTION DATED 22.7.2019	PA			
209 6/20 19	24/0 7/20 19	NIL	MS. SEEMA SADANA, SPS	APPLICATION FOR CL ON 22 JULY 2019	Admi nistrat ion Sectio n			
209 7/20 19	24/0 7/20 19	ST/51282/2015	VIVEK PANDEY, ADDITIONAL COMMISSIONER (AR)	NON UPLOADING OF FINAL ORDER ON WEBSITE IN ST.51282/2015	Admi nistrat ion Sectio n			
209 8/20 19	24/0 7/20 19	NIL	SH. P.K CHOUDHARY , M(J)	EL FOR 19.7.2019	Admi nistrat ion Sectio n			
209 9/20 19	24/0 7/20 19	A.50050/78/2019-AD.1C (CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	REPRESENTAT ION AGAINST ADVERSE REMARKS IN APAR OF SH. S.K.VERMA, ASST. REGISTRAR, CESTAT FOR THE YEAR 2016-17	PA			
210 0/20 19	24/0 7/20 19	1/17/CESTAT/ADMN- COMPUTER/CHD/2015	KRIPA SHANKAR, ASST. REGISTRAR	REQUIREMENT OF PROGRAMMER AT CESTAT, CHANDIGARH	Comp uter Cell			
210 1/20 19	24/0 7/20 19	CESTAT/AHD/ADMN/C IRCULAR/ORDER/NOT ICE/2/2013	S.K.TIWARI, ASST REGISTRAR	COMPLIANCE OF PUBLIC NOTICE NO. 2 DATED 15.2.2019	Comp uter Cell			
210 2/20 19	24/0 7/20 19	01/CESTAT/BANG/JUD L	UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF DATA OF EMAIL ID AND	Comp uter Cell			

				MOBILE NO. OF ADVOCATE/CO NSULTANTS/P ARTIES				
210 3/20 19	24/0 7/20 19	NIL	AIR INDIA, NEW DELHI	INVOICE DT. 10.6.2019, 03.6.2019, 14.6.2019		CT		
210 4/20 19	24/0 7/20 19	NIL	AIR INDIA, NEW DELHI	SETTLEMENT OF INVOICES/CRE DIT NOTE		CT		
210 5/20 19	24/0 7/20 19	NIL	DEP. REGISTRAR, CESTAT, KOLKATA	TOUR ORDER NO. 39 OF 2019 ISSUED BY CESTAT HQS		CT		
210 6/20 19	24/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	for modification in tour order no. 50 of 2019	PA			
210 7/20 19	25/0 7/20 19	NIL	SH. ANIL CHOUDHARY, M(J), DELHI	PERMISSION OF PRONOUNCEM ENT OF ORDERS	PA			
210 8/20 19	25/0 7/20 19	NIL	MS. HARSHITA PANDEY, AR, DELHI	REQUEST FOR TRANSFER TO MUMBAI	Admi nistrat ion Sectio n			
210 9/20 19	25/0 7/20 19	NIL	SH. C.L. MAHAR, M(T), DELHI	PERMISSION OF PRONOUNCEM ENT OF ORDERS	PA			
211 0/20 19	26/0 7/20 19	NIL	KRIPA SHANKAR, ASST. REGISTRAR	REPORT ON THE FIRE INCIDENT IN THE CESTAT PREMISES AT CHANDIGARH	Admi nistrat ion Sectio n			
211 1/20	26/0 7/20	NIL	SH. ANIL G. SHAKKARWAR,	APPLICATION FOR ADVANCE	Acco unt			

19	19		M (T)	OF TA ON TOUR	Section			
211 2/20 19	26/0 7/20 19	NIL	T.V.UNIKRISHN AN, SPS TO M (T)	EL APPLICATION OF HON. MEMBER (T) SH. SANJIV SRIVASTAVA ON 29 AND 30 JULY 2019	Admi nistrat ion Sectio n			
211 3/20 19	26/0 7/20 19	NIL	MOHINDER SINGH, DR (J)	APPLICATION FOR CL ON 25.7.2019	Admi nistrat ion Sectio n			
211 4/20 19	26/0 7/20 19	01/CESTAT/BANG/OE	UMA SHANKAR VERMA, ASST. REGISTRAR	INTIMATION FOR FORWARDING OF OE ADVANCES ADJUSTMENT BILL	Admi nistrat ion Sectio n			
211 5/20 19	26/0 7/20 19	NIL	SH. V. P. PANDEY, AR	JOINING REPORT	Admi nistrat ion Sectio n			
211 6/20 19	26/0 7/20 19	NIL	RANJU MADHRA, SPS	TWO DAYS COMMUTED LEAVE ON 22 AND 23 JULY WITH EL APPLICATION AND JOINING REPORT	Admi nistrat ion Sectio n			
211 7/20 19	26/0 7/20 19	DL-II/ST/R- XI/SCN/JETLITE/35/201 3	ASST. COMMISIONER OF CENTRAL TAX, GST DELHI EAST COMMISSIONER ATE	STATUS OF APPEAL NO. ST/51282/2015 DATED 24.4.2015	DR(J)			
211 8/20	26/0 7/20	DL/WEST/HQRS/REVIE W/MISC/04/2018	PRINCIPAL COMMISSIONER	CERTIFIED COPY OF	DR(J)			

19	19		, CGST DELHI WEST	CESTAT FINAL ORDER				
211	26/09/2019	26/07/2019	01/CESTAT/BANG/JUDL	UMA SHANKAR VERMA, ASST. REGISTRAR	WITHDRAWAL OF DEPARTMENTAL APPEAL UNDER THE NATIONAL LITIGATION POLICY	DR(J)		
212	26/00/2019	26/07/2019	NIL	HIGH COURT OF JUDICATURE AT ALLAHABAD	NO. 6968 DATED 17.7.2019	DR(J)		
212	26/01/2019	26/07/2019	NIL	SH. DEVENDER SINGH, RETD. MEMBER (T)	TA BILLS ON RETIREMENT	Administration Section		
212	26/02/2019	26/07/2019	NIL	SH. S.K.VERMA, ASST, REGISTRAR	MEMO OF PARTIES FOR WP IN HIGH COURT OF DELHI	Administration Section		
212	26/03/2019	26/07/2019	NIL	DEPUTY REGISTRAR, CESTAT, MUMBAI	CONSTITUTION OF BENCH FOR E/ROM/85349/19	PA		
212	26/04/2019	26/07/2019	NIL	AR, CESTAT, ALLAHABAD	NOTE FOR LISTING OF ADJOURNED MATTERS	PA		
212	26/05/2019	26/07/2019	01/CESTAT/BANG/JUDL	UMA SHANKAR VERMA, ASST. REGISTRAR	WITHDRAWAL OF DEPARTMENTAL APPEAL UNDER THE NATIONAL LITIGATION POLICY	DR(J)		
212	26/06/20	26/07/20	NIL\	MS. NISHA BINEESH	CASH RECEIPT FOR TEST	Administration		

19	19			DONE FROM HINDLABS	ion Section			
212	26/07/2019	NIL	PUSHKAR SINGH, MTS	CL FROM 29 JULY TO 2 AUGUST	Administration Section			
212	26/08/2019	20(2)/PERS. FILE/GD-LDC/CESTAT/CHE/2019	ASST. REGISTRAR/HOO, CESTAT, CHENNAI	OFFICE ORDER REG. SH. GAGAN DEEP GRANT OF PERSONAL PAY	Administration Section			
212	26/09/2019	20(2)/PERS. FILE/GD-LDC/CESTAT/CHE/2019	ASST. REGISTRAR, CESTAT, CHENNAI	GRANT OF PERSONAL PAY	Administration Section			
213	26/00/2019	5/7/BUILDING/ADMN/CHD/2019	ASST. REGISTRAR, CESTAT, CHANDIGARH	REPORT ON THE FIRE INCIDENT IN THE CESTAT PREMISES AT CHANDIGARH	Administration Section			
213	26/01/2019	NIL	MS. ARCHANA WADHWA, M (J)	JOINING REPORT	Administration Section			
213	26/02/2019	NIL	SH. P.K CHOUDHARY , M(J)	EL FOR 19.7.2019	Administration Section			
213	26/03/2019	H.11016/32/2019-AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	ASURANCE TO RAJYA SABHA QUEST NO. 717	Administration Section			
213	26/04/2019	H-11017/11/2019-CA CELL	S.BHOWMICK, UNDER SECRETARY TO	RAJYA SABHA UNSTARRED QUESTION NO.	Administration Section			

			THE GOVT. OF INDIA	1231	Section			
213 5/20 19	26/0 7/20 19	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR PRONOUNCEMENT IN ST/60204/2013	PA			
213 6/20 19	29/0 7/20 19	NIL	MS. SHENAJ BANO, STENO-II, CESTAT, MUMBAI	CORRECTION OF MISSING CORAM IN APPEAL NO. E/86411/2016 & 7 OTHERS	PA			
213 7/20 19	29/0 7/20 19	11/2/2019-IFU(B&A)/EC	UMESH KR. AGARWAL, UNDER SECRETARY TO THE GOVT. OF INDIA	ALLOCATION OF FUND UNDER MAJOR HEAD 7610 LOANS TO GOVT. SERVANTS UNDER GRANT NO. 27	Administration Section			
213 8/20 19	29/0 7/20 19	NIL	OFFICE OF THE MINING ENGINEER, DEPT. OF MINES & GEOLOGY, NAGAU	REG. APPEAL RECEIVED FROM CESTAT	Administration Section	MS. ANJANI		
213 9/20 19	29/0 7/20 19	A-38(1)/PERSION/RETIREMENT/MMD/CESTAT/2019	ASST. REGISTRAR/HOO, CESTAT, CHENNAI	REQUEST TO FORWARD OF SERVICE BOOK	Administration Section			
214 0/20 19	29/0 7/20 19	A-20(3)/PERS FILE/NKM-MTS/CHE/2016	ASST. REGISTRAR, CESTAT, CHENNAI\	FORWARDING OF TRANSFER REQUEST OF SH. NITESH KR. MEENA, MTS	Administration Section			
214 1/20 19	29/0 7/20 19	NIL	MS. RACHNA GUPTA, M (J)	CL ON 26 JUNE	Administration Section			

214 2/20 19	29/0 7/20 19	OF NO. 456/2018	T.VISWAPRAKA SH, DY. REGISTRAR	STATUS OF THE CASE	Admi nistrat ion Sectio n			
214 3/20 19	29/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	INFO. FOR NO DIVISION BENCH	PA			
214 4/20 19	29/0 7/20 19	22350/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 12091 OF 2018	DR(J)			
214 5/20 19	29/0 7/20 19	NIL	ARCHANA, STENO GR. II	CORRECTION IN THE APPEAL UPLOADED ST/52613/2018	PA			
214 6/20 19	29/0 7/20 19	NIL	BHANU MEHTA, STENO GR. II	CORRECTION IN THE APPEAL UPLOADED E/54045/2018	PA			
214 7/20 19	30/0 7/20 19	NIL	SPS TO HON. PRESIDENT	COMPLAINT REG. TELEPHONE INSTALLED IN O/O HON. PRESIDENT		CT		
214 8/20 19	30/0 7/20 19	NIL	SHENAJ BANO, STENO II	CORRECTION OF MISSING CORAM IN APPEAL NO. E/86411/2016 & 7 OTHERS	PA			
214 9/20 19	30/0 7/20 19	A-50050/78/2019- AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	REPRESENTAT ION AGAINST ADVERSE REMARKS IN APAR OF SH. S.K.VERMA, ASST. REGISTRAR, CESTAT	PA			

215 0/20 19	31/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	TOUR ORDER NO. 50 OF 2019	PA			
215 1/20 19	31/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	TOUR ORDER NO. 50 OF 2019	PA			
215 2/20 19	31/0 7/20 19	NIL	SHENAJ BANO, STENO II	UPLOADING OF COMPLETE PDF FILE OF FINAL ORDER NO. A/85970/2019 IN APPEAL NO. C/982/2010	PA			
215 3/20 19	31/0 7/20 19	NIL	T.VISWAPRAKA SH, DY. REGISTRAR	Matter released for relisting- reg	PA			
215 4/20 19	31/0 7/20 19	27/ESTT/CESTAT/KOL/ 03	T.K.SARKAR, DY. REGISTRAR	AUCTION OF AMBASSADOR CAR NO. DL-9 CG 6878		CT		
215 5/20 19	31/0 7/20 19	A.50050/116/2017- AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	INTERFACE FOR ONLINE PAYMENT SYSTEM IN CESTAT DYNAMIC WEBSITE	Comp uter Cell			
215 6/20 19	31/0 7/20 19	NIL	ADMINISTRATI VE OFFICER JUDICIAL, RAJASTHAN HIGH COURT, JODHPUR	DB CEA NO. 12/11	DR(J)			
215 7/20 19	31/0 7/20 19	NIL	ADMINISTRATI VE OFFICER JUDICIAL, RAJASTHAN HIGH COURT, JODHPUR	CEA NO. 11/19	DR(J)			
215 8/20 19	31/0 7/20 19	NIL	ADMINISTRATI VE OFFICER JUDICIAL,	CEA NO. 10/19	DR(J)			

			RAJASTHAN HIGH COURT, JODHPUR					
215 9/20 19	31/0 7/20 19	17757/2019/SEC-ELM	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 5211 OF 2019	DR(J)			
216 0/20 19	31/0 7/20 19	01/CESTAT/BANG/JUD L	UMA SHANKAR VERMA, ASST. REGISTRAR	WITHDRAWAL OF DEPARTMENT AL APPEAL UNDER THE NATIONAL LITIGATION POLICY	DR(J)			
216 1/20 19	31/0 7/20 19	NIL	SECTION OFFICER, HIGH COURT, JABALPUR	PROCESS ID. 94206/2019 REG. HON. CHIEF JUSTICE	DR(J)			
216 2/20 19	31/0 7/20 19	NIL	DEP. REGISTRAR, HIGH COURT OF JUDICATURE AT ALLAHABAD	NO. 7249 DATED 24.7.2019	DR(J)			
216 3/20 19	31/0 7/20 19	NIL	T.K.SARKAR, DY. REGISTRAR	REG. OFFICE ORDER DATED 22.7.2019	DR(J)			
216 4/20 19	31/0 7/20 19	CAT/CAL/JUDL/OA 350/00149/2019	CAT, KOLKATA	OA 350/00149/2019	Admi nistrat ion Sectio n			
216 5/20 19	31/0 7/20 19	PF/CESTAT/MUMBAI/ DKG	T.VISWAPRAKA SH, DY. REGISTRAR	APPLICATION FOR TRANSFER ON MEDICAL GROUND	Admi nistrat ion Sectio n			
216 6/20 19	31/0 7/20 19	PF/CESTAT/MUMBAI/2 015	T.VISWAPRAKA SH, DY. REGISTRAR	CONSTITUTIO N OF THE PURCHASE COMMITTEE	Admi nistrat ion Sectio			

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216 7/20 19	31/0 7/20 19	20(2)/PERS. FILE/GD- LDC/CESTAT/CHE/2019	ASST. REGISTRAR/HO O, CESTAT, CHENNAI	OFFICE ORDER FOR GRANT OF PERSONAL PAY IN R/O SH. GAGAN DEEP	Admi nistrat ion Sectio n			
216 8/20 19	31/0 7/20 19	15(1)/CESTAT/PEN/LK- CM/2012	MANAS KR. SINHA, ASST REGISTRAR	VETTING UP OF PAY FIXATION ORDER OF SMT. L. KUMARI, COURT MASTER	Admi nistrat ion Sectio n			
216 9/20 19	31/0 7/20 19	A-20(3)/PERS FILE/NKM- MTS/CHE/2016	ASST. REGISTRAR, CESTAT, CHENNAI	FORWARDING OF REQUEST OF MS. NEHA DAS, MTS	Admi nistrat ion Sectio n			
217 0/20 19	31/0 7/20 19	5/7/BUILDING/ADMN/ CHD/2019	ASST. REGISTRAR, CESTAT, CHANDIGARH	ABSENCE OF FIRE SAFETY EQUIPMENT IN SCO 147-148 HOUSING OFFICE OF CESTAT, CHANDIGARH	Admi nistrat ion Sectio n			
217 1/20 19	31/0 7/20 19	CESTAT/AHD/PER/54/2 014	S.K.TIWARI, ASST REGISTRAR	APPLICATION OF SH. PARDEEP KR. LDC	Admi nistrat ion Sectio n			
217 2/20 19	31/0 7/20 19	NIL	SH. ANIL G. SHAKKARWAR, M (T)	APPLICATION FOR ADVANCE OF TA ON TOUR	Admi nistrat ion Sectio n			
217 3/20 19	31/0 7/20 19	05/CESTAT/BANG/REN T	UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF RRC FOR SHIFTING OF OFFICE TO GOLDEN JUBILEE BUILDING	Admi nistrat ion Sectio n			

217 4/20 19	31/0 7/20 19	CESTAT/AHD/PER/70/2 018	S.K.TIWARI, ASST REGISTRAR	INTIMATION REG. PURCHASE OF IMMOVABLE PROPERTY	Admi nistrat ion Sectio n			
217 5/20 19	31/0 7/20 19	NIL	ROHIT KR. SHUKLA, AR, CESTAT, ALLAHABAD	FORWARDING OF NOTING RECEIVED DURING THE VISIT OF HON. PRESIDENT FOR APPROVAL	Admi nistrat ion Sectio n			
217 6/20 19	31/0 7/20 19	NIL	SHRADDHA MISHRA, STENO GR. III	EL APPLICATION WITH JOINING REPORT	Admi nistrat ion Sectio n			
217 7/20 19	31/0 7/20 19	NIL	MS. RANJU MADHRA, SPS	JOINING REPORT	Admi nistrat ion Sectio n			
217 8/20 19	31/0 7/20 19	NIL	ARCHANA, STENO GR. II	CORRECTION IN THE APPEAL UPLOADED	PA			
217 9/20 19	31/0 7/20 19	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSION FOR PRONOUNCEM ENT IN ST/54356/2015	PA			
218 0/20 19	31/0 7/20 19	01/CESTAT/BANG/JUD L	UMA SHANKAR VERMA, ASST. REGISTRAR	FORWARDING OF DATA OF EMAIL ID AND MOBILE NO. OF ADVOCATE/CO NSULTANTS/P ARTIES	Comp uter Cell			